

Dated: 1.8.2016

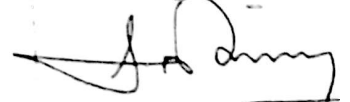
ORDER NO. 89 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide order no: 76 of 2016 for CESTAT Allahabad to the extent indicated below:-

During the period from 8.8.2016 to 2.9.2016 at 2.30 P.M. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri Anil G. Shakkwar, Member (T) will hear Single Member matters on any three days in a week, as may be decided by the Sr. Member.

The Division Bench matters will be taken up in the Forenoon during the period Single Member matters are notified for the afternoon hearing.

By Order



(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy. Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.



Deputy Registrar



Dated: 02.08.2016

ORDER NO. 90 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 70 of 2016 and 88 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 04.8.2016 Hon'ble Shri M. V. Ravindran, Member (Judicial) will hear the Service Tax Single Member Bench matters, after the Larger Bench & Difference Of Opinion matters are over.

On 04.8.2016 at 10.30 AM Hon'ble Sh. S. K. Mohanty, Member (Judicial) will hear Customs and Excise Single Member Bench matters.

On 05.8.2016 at 10:30 AM Hon'ble Sh. M. V. Ravindran, Member (Judicial) will hear Excise Single member Bench matters.

On 05.8.2016 at 10.30 AM Hon'ble Sh. S. K. Mohanty, Member (Judicial) will hear all part heard matters and Customs and Service Tax Single Member Bench matters.


On 05.8.2016 at 02:30 PM Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear the following matters.

1. E/ROM/50945/2014 in A. No. E/3655/2006
2. C/112/2009
3. C/139/2009

On 05.08.2016 at 02:30 PM Hon'ble Shri R.K. Singh, Member (Technical) will hear the following Difference of Opinion matters :

1. E/2935,2950/2005
2. ST/436/08, E/956,1358/08, ST/802/09, E/381,393,1206/2009,
E/1397,1513/10
3. E/2178-2181/09

By Order


(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy. Registrar/
Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard
File/Office Copy.


Deputy Registrar

